

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21 others

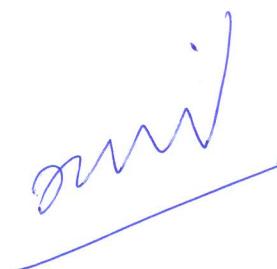
UNDER SECTION : 397/398, 402 and 403

S.No. NAME (IN CAPITAL)  
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1) Anireudh Krishnan } Counsel for  
A. A. Vijay Prasanna } Respondents 3, 4,  
6-11, 13, 16-18,  
20-22.



2) CBI VISHNU  
ANANTH N  
Counsel for R 14, 15.



3) A. ABDUL RAHMAAN  
(s/o) B. DHANARAJ  
Counsel for Petitioners  
1-10



4) RAMASUBRAMANIAM RAJA  
Counsel for R 12



5) K. Bheesha  
Counsel for R 245



## ORDER

Shri A Abdul Rahman, proxy counsel representing senior counsel for petitioner present. Shri B A Sujay Prasanna, representing counsel for R3, R4, R6 to R11, R13, R16 to R18, R20 to R22, Shri Ramasubramaniam Raja, counsel for R12 and Shri Anant Merathia, counsel for R14 & R15 are present. Counsel for R12 prayed further time to file counter. Considering his request, one opportunity is granted in the interest of justice for filing counter. Put up on **02.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)